

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FORTIETH REPORT

(Presented on 5.5.1994)

The Business Advisory Committee held a sitting on Thursday, the 5th May, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking further continuance of the President's Rule in the State of Manipur. | 1 hour |
| (2) The Specified Areas (Issue of Identity Cards to the Residents) Bill, 1993.
<i>(Consideration and passing)</i> | 2 hours |
| (3) The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1993.
<i>(Consideration and passing)</i> | 2 hours |
| (4) The Payment of Gratuity (Amendment) Bill, 1993, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| (5) The Press Council (Amendment) Bill, 1993, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| (6) The Coir Industry (Amendment) Bill 1993, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (7) The Institutes of Technology (Amendment) Bill, 1994 after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (8) The Doctor Bhimrao Ambedkar University Bill, 1994 after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |

NEW DELHI;
May 5, 1994

Vaisakha 15, 1916 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.